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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2895/2011

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EFUNDS CORPORATION AND ANR Petitioners
Through Mr. Anand Sukumar, Advocate
versus

ASSISTANT DIRECTOR OF INCOME TAX
NEW DELHI AND ORS Respondents
Through Mr. Anupam Tripathi, Sr. Standing
counsel

+ W.P.(C) 2896/2011

EFUNDS IT SOLUTION GROUP INC Petitioner
Through Mr. Anand Sukumar, Advocate
versus

ASSISTANT DIRECTOR OF INCOME TAX
NEW DELHI AND ORS Respondents
Through Mr. Anupam Tripathi, Sr. Standing
counsel

CORAM:**HON'BLE THE CHIEF JUSTICE****HON'BLE MR. JUSTICE SANJIV KHANNA****ORDER**% **20.05.2011**

Mr. Anand Sukumar, learned counsel for the petitioner seeks leave of this Court to withdraw the petitions. Mr. Anupam Tripathi, learned counsel for the respondents has no objection. It is permitted to be withdrawn.

ifm
CHIEF JUSTICE

Sanjiv Khanna
SANJIV KHANNA, J.

MAY 20, 2011/vld